

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 150 OF 2017 &**  
**IA NO. 651 OF 2017 & IA NO. 632 OF 2018**

**Dated: 8<sup>th</sup> April, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Shri Rama Shankar Awasthi & Anr.**

**.... Appellant(s)**

**Vs.**

**Uttar Pradesh Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Sachin Dubey for  
Mr. C.K. Rai, R-1

Mr. Sajan Poovayya, Sr. Adv.  
Ms. Divya Chaturvedi  
Mr. Saransh Shaw for R-2

Mr. Sanjay Sen, Sr. Adv.  
Ms. Ritika Singhal for R-3

Mr. Altaf Mansoor for R-4

Mr. Puneet Chandra for R-5

**ORDER**

As agreed by learned counsel for both parties, list the matter for hearing on **02.07.2019 at 2:30 P.M.**

**(S. D. Dubey)**  
**Technical Member**

*Js/pk*

**(Justice Manjula Chellur)**  
**Chairperson**